

(ख) २७४.५ हांगकांग डालर ।

(ग) मामला अब विभागीय न्याय-निर्णयाधीन है ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU): (a) Nothing was recovered from the office. From the residential premises foreign currencies and other articles like transistor, watch, tape recorders, projector, camera, fountain pens, crockery, cosmetics etc. were seized.

(b) 274.5 Hong Kong dollars.

(c) The case is now under departmental adjudication.]

श्री राम सहाय : क्या मैं यह जान सकूंगा कि यह एजेंट महोदय कौन साहब हैं जिन के यहां छपा मारा गया ?

श्री रामेश्वर साहू : उनके नाम हैं श्री जी० एस० गिल और श्री राजेन्द्र सिंह ।

श्री राम सहाय : क्या मैं यह जान सकूंगा कि यह कुल माल, जो उनके यहां पकड़ा गया, किस कीमत का है ?

श्री रामेश्वर साहू : उसकी कीमत करीब ६,००० रु० है ।

*758. [The questioner (Shri Mahabir Dass) was absent. For answer, vide cols. 4948-4949 infra.]

CUSTOMS FACILITIES FOR THE DELEGATES TO THE EUCHARISTIC CONFERENCE

*759. SHRI ABID ALI: Will the Minister of FINANCE be pleased to state:

(a) whether Government had given any Customs facilities to the delegates to the Eucharistic Conference recently held at Bombay;

(b) if so, the details of the facilities given; and

(c) how much foreign exchange has been earned by India as a result of this Conference?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU): (a) Yes, Sir.

(b) The delegates being tourists were allowed the benefit of the Tourist Baggage Rules. Arrangements were also made to ensure that the large number of delegates could complete Customs formalities quickly and smoothly. Some of the delegates were also allowed to be accommodated on board chartered ships in the Bombay harbour because of shortage of accommodation in the city.

(c) No information is yet available to the Government.

HEALTH EDUCATION PROGRAMME

*760. THAKUR BHANU PRATAP SINGH: Will the Minister of HEALTH be pleased to state:

(a) the progress of work done so far under the scheme of Central Health Education Programme?

(b) the names, with prices of the publications published by the Directorate of Health Education of the Government of India; and

(c) what steps Government propose to take for further intensifying the Health Education Programme?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH (SHRI P. S. NASKAR): (a) to (c) A statement giving the requisite information is laid on the Table of the Sabha. [See Appendix L, Annexure No. 42.]

THAKUR BHANU PRATAP SINGH: May I know, Sir, whether the Health Education Programme of the Government of India has made any noticeable impression on the minds of the general public in regard to health matters.